

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 23-09-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|--|-------------------------|
| <u>EVIDENCE PART HEARD</u> | | | | |
| 1 | SPL CASE ACB | 100058/2016 | The State ACB BMU Vs Balu Ganpat Kedar | |
| (Main Matter REMAND APPLN ACB/0100016/2016) | | | | |
| 2 | SPL CASE ACB | 100073/2017 | The State of ACB, BMU Vs Divakar Krishna Shinde | |
| 3 | SPL CASE ACB | 100081/2017 | The State of ACB, BMU Vs Rushikesh Nagesh Itai | |
| 4 | SPL CASE ACB | 100087/2017 | The State of ACB, BMU Vs Anil Khobraji Rathod and other 1 | |
| <u>EVIDENCE</u> | | | | |
| 5 | SPL CASE ACB | 100070/2017 | STATE ACB MUMBAI Vs Yashwant Ramchandra Chalke | |
| (Main Matter REMAND APPLN ACB/0100053/2015) | | | | |
| 6 | SPL CASE ACB | 100095/2017 | The State of ACB, BMU Vs Jitendra Shantaram Davare | |
| 7 | SPL CASE ACB | 100098/2017 | The State of ACB Vs Prashant Chandrakant Malave and Other 1 | |
| 8 | SPL CASE ACB | 100009/2018 | The State of ACB, BMU Vs PRAVIN SHIVAJI KAMBLE | |
| (Main Matter REMAND APPLN ACB/0100733/2017) | | | | |
| <u>CHARGE</u> | | | | |
| 9 | SESSIONS CASE | 102025/2019 | The State of Maharashtra - Vakola Police Station Vs Sagar Magan Devare and others 02 | APP |